

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court - 2**

(MP) IA 192 of 2020 in TP 33 of 2019 [CP(IB) 67 of 2018]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL & ACTING PRESIDENT
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 04.06.2021**

Name of the Company: Siddharth Prime Development Pvt Ltd
V/s
Rajesh Jhunjunwala Liquidator of Siddharth Tubes
Ltd

Section 42 & 60(5) (C) of the Insolvency and Bankruptcy.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------------------------	--------------------	-----------------------	------------------

1.

2.

ORDER
(through video conferencing)

Mr. Adityasinh Parmar, Advocate, appeared on behalf of the applicant.

Mr. Arjun Sheth, Advocate, appeared on behalf of the Liquidator.

Mr. Raju Kothari, Advocate, appeared on behalf of ARCIL and ACRE.

The parties are at liberty to complete the pleadings, if not yet completed.

List the matter on 15.07.2021

VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL
Dated this the 4th day of June, 2021


MANORAMA KUMARI
MEMBER JUDICIAL & ACTING PRESIDENT